

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Concast Steel & Power Limited Date of Commencement of Liquidation: 26-09-2018; List of Stakeholders as on Date: 12-01-2023; Name of IP: Mr. Kshitiz Chhawchharia; Process Number: 1; Last 5 digit of registration number: 10616

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	236105679	0	0	0	NA
3	Secured financial creditors	23	90612837077	23	90197966660	0	414870417	0	Annexure 3
4	Unsecured financial creditors	12	7578435850	12	7571515675	0	6920176	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	1106	257491773	1027	137233014	0	120258758	0	Annexure 6
7	Operational creditors (Government Dues)	8	4662156999	8	4662156999	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	260	17515457754	227	7721288234	0	9794169520	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3	46622571	3	46622571	0	0	0	Annexure 9
Total		1412	120673002024	1300	110572888832	0	10336218871	0	